

**\*COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2017**

**Dated: 2<sup>nd</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**UJVN Ltd. .... Appellant(s)  
Vs.  
Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Anand Tiwari  
Mr. Shashwat Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R-2

**ORDER**

Learned counsel for respondent No.1 seeks two weeks more time to file reply. Time is granted and he may take steps to file reply with IA on or before 17.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter after serving copy on the other side.

List the matter on **25.09.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**